

फिर भी राजस्थान में पेट्रोल और एच एस डी को कोई कमी नहीं है। मिट्टी का तेल एक आबंटन योग्य उत्पाद है। राजस्थान को किया गया मिट्टी के तेल का आबंटन निम्नलिखित है:—

वर्ष	मात्रा (टी एम टी में)
1991-92	264.758
1992-93 (दिसम्बर तक)	195.325

Raising of Funds by Indian Oil Corporation

356. SHRI GURUDAS DAS GUPTA:
SHRI CHATURANAN MISHRA:
SHRI SURESH KALMADI:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that Indian Oil Corporation have to raise about \$400 \$1200 million in the open market to finance its import of crude and certain petroleum products during the remaining period of the current financial year;

(b) if so, whether Indian Oil Corporation proposes to raise funds from Foreign market, if so, the details thereof; and

(c) what is the total amount raised so far from the open market, both from indigenous and foreign agencies?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) Yes, Sir.

(b) Funds will be raised from various sources depending on the commercial terms offered by the various financial agencies.

(c) As on 31.10.1992 Indian Oil Corporation has drawn foreign exchange amounting to about US \$279 millions at market rate of exchange.

Fire in the Oil Refinery at Bombay

357. SHRI KRISHNA KUMAR BIRLA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether a major fire broke out recently in the refinery of Hindustan Petroleum Corporation at Bombay;

(b) if so, the loss suffered as a result thereof;

(c) whether Government have since ascertained the causes of the fire;

(d) if so, the details thereof; and

(e) what preventive steps Governments have taken to avoid recurrence of such fires in refineries?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND): (a) to (d) On account of fire in September, 1992 the refinery suffered a loss of 12 days refining without any death or injury to any person. The fire was due to leak of hydrocarbon from the crude unit tower due to a pinhole leak.

(e) Instructions have been issued to all concerned for strict compliance through the direction of Oil Industry Safety Directorate (OISD).

Increase in the Prices of Petroleum Products

358. SHRIMATI KAMLA SINHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) what are the reasons for sharp increase in the prices of petroleum products recently announced by Government, the details thereof;

(b) what is the overall increase in the revenue anticipated by Government as a result thereof; and

(c) what would be its overall affect on the consumer according to the analysis, if any, made by Government besides the industrial and agricultural sector?